

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE -06/2020-2021(Purchase Cell)

Quotation are invited from reputed firms / suppliers for supply and installation of sanitizing UV Box for use in the Court Rooms. The sanitizing UV Box shall have capacity of 21 Litre to 50 Litre and such dimension that a file cover may be placed easily inside it.

The firm/ supplier should have financial capacity to execute the supply of aforesaid articles.

The tender must reach this Court within 02 weeks from the date of display of this notice. Quotations received after stipulated time/date shall not be entertained. This tender notice can also be downloaded from the website of Patna High Court: -<http://patnahighcourt.gov.in>

Terms and Conditions:-

- (i) Proof of Registration of firm/supplier as per Government rule.
- (II) The articles should be in good condition.
- (III) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (IV) No advance payment shall be made.
- (V) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (VI) The firms shall submit their bill in triplicate at the time of supply of articles.
- (VII) Payment will be made in account of the firm after due verification of items supplied.
- (VIII) The successful bidder will have to supply the articles for a minimum period of six month on the approved rate .
- (IX) The Successful firm/ bidder will be liable for service of sanitizing UV Box.
- (X) Any query, regarding this tender may be made on telephone no. of Purchase Cell (0612-7158759) during office hours.

Anamika
21/10/2020
Registrar(Establishment) I/c
Patna High Court.